

†[GOLDSMITHS PROVIDED EMPLOYMENT THROUGH EMPLOYMENT EXCHANGE, DELHI

\*406. SHRI V. M. CHORDIA: Will the Minister of FINANCE be pleased to state:

(a) the number of goldsmiths who submitted applications for employment to the Employment Exchange, Delhi up to 31st December 1963 since the enforcement of the Gold Control Order; and

(b) how many of them got employment through the Employment Exchange?]

योजना मंत्री (श्री बी० आर० जगत) :

(क) ७४२।

(ख) २७।

†[THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) 742.

(b) 27.]

#### COMMITTEES AND ADVISORY BOARDS IN HEALTH MINISTRY

\*407. SHRI M. P. BHARGAVA: Will the Minister of HEALTH be pleased to state:

(a) the number of committees working under her Ministry as on the 1st January, 1964;

(b) the number of Advisory Boards functioning for her Ministry as on the 1st January, 1964; and

(c) the number of reports of committees received during the years 1962 and 1963?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH (DR. D. S. RAJU): (a) Fifty.

(b) Four.

(c) Ten.

†[ ] English translation.

#### IMPORT LICENCES

\*408. SHRI KRISHNA CHANDRA: Will the Minister of INTERNATIONAL TRADE be pleased to state whether it is a fact that the issue of import licences is kept in abeyance on receipt of a complaint against any firm alleging incomplete utilisation and subsequent misuse of the materials previously imported by the firm?

THE MINISTER OF INTERNATIONAL TRADE (SHRI MANU-BHAI SHAH): Issue of import licences is not kept in abeyance when preliminary enquiries are being made on complaints against any firm. However, in respect of complaints where such enquiries through the concerned recommending authorities reveal a *prima facie* case, issue of import licences is withheld for a short period for further investigation.

#### SALE OF CEMENT FACTORIES IN PAKISTAN BY A.C.C. LTD.

\*409. SHRI P. ABRAHAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Associated Cement Companies Ltd has sought Government's permission to sell its cement factories in Pakistan; and

(b) if so, what are the terms and conditions of the sale?

THE MINISTER OF INDUSTRY (SHRI N. KANUNGO): (a) Yes, Sir.

(b) The terms and conditions are at present under discussion between M/s. A.C.C. Ltd. and the prospective purchaser.

†गैर सरकारी क्षेत्र में अखबारी कागज की परियोजनायें

\*५६. श्री राम सहाय : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) गैर-सरकारी क्षेत्र में जिन तीन परियोजनाओं को १,५०,००० टन अखबारी

†Postponed from the 12th February, 1964.